

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 15 of 2018**

**IN THE MATTER OF:**

**Federation of Gujrat State Chemists and  
Druggists Association & Anr.**

**...Appellants**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Sanjeev Sagar and Ms. Nazia Parveen, Advocates.**

**For Respondent: Ms. Nanmeet Arora and Mr. Rishabh Sureka, Advocates for  
Respondent no. 1**

**WITH**

**Competition Appeal (AT) No. 35 of 2018**

**IN THE MATTER OF:**

**Chemists & Druggists Association of Baroda & Anr. ...Appellants**

**Versus**

**Reliance Agency & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Anshul Narayan, Advocates**

**For Respondent: Ms. Nanmeet Arora and Mr. Rishabh Sureka, Advocates for  
Respondent no. 1**

Cont.....

**O R D E R**

**18.02.2020** Due to paucity of time, these matters could not be taken up.  
Post these Appeals 'For Admission (After Notice)' on **4<sup>th</sup> March, 2020**.

[Justice Bansi Lal Bhat]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)

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